

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:8  
ANSWERED ON:13.03.2012  
FOODGRAIN CATEGORIES FOR STORAGE  
Chacko Shri P.C.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether foodgrains are stored under separate categories in the warehouses operated by the Food Corporation of India (FCI);
- (b) if so, the details thereof including the major categories and foodgrains stored under them during the past three years; and
- (c) the amount of foodgrains discarded by the FCI during the said period alongwith the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Yes, Madam. All the foodgrains procured by Food Corporation of India (FCI) is categorised during storage in A, B, C & D categories based on weevilled (insect eaten) grains in respect of wheat & paddy and based on damaged/discoloured grains in respect of rice. Foodgrains procured under relaxed specifications as well as stock declared as non-issuable/ damaged is also stored separately. A statement indicating category-wise & commodity-wise stock position as on 01.04.2009, 01.04.2010, 01.04.2011 & 01.02.2012 is at Annexure-I.

(c): As reported by FCI, details of foodgrains accrued as damaged in FCI during the last three years (upto Jan'2012) are at Annexure-II.

Foodgrains may get damaged due to various reasons such as storage pest attack, leakages in godowns, procurement of poor quality stocks, spillage during movement and handling of stocks, exposure to rains, floods, negligence on the part of concerned persons in taking precautionary measures etc. In case of negligence of officials/ officers, FCI takes disciplinary action against defaulters, wherever found guilty.